

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

Miscellaneous Application No.476/12 in
Original Application No. 543 of 2011

Wednesday, this the 30th day of May, 2012

CORAM:

Hon'ble Ms.K.Noorjehan, Administrative Member

Sandhia P.K, aged 39 years
W/o Ramachandran Chakyar
Trained Graduate Teacher (Sanskrit)
Kendriya Vidyalaya/Kanjikode/Palakkad
Residing at: Kendriya Vidyalaya Quarter No.2/2
Kanjikode
Palakkad 678 623

Applicant

(By Advocate – Mr. T.C Govindaswamy)

V e r s u s

1. The Commissioner, Kendriya Vidyalaya Sangathan
18 – Institutional Area, Shaheed Jeet Singh Marg
New Delhi – 110 016
2. The Education Officer
Kendriya Vidyalaya Sangathan
18 – Institutional Area, Shaheed Jeet Singh Marg
New Delhi – 110 016
3. The Principal
Kendriya Vidyalaya, Kanjikode
Palakkad – 678 623
4. The Assistant Commissioner
Kendriya Vidyalaya Sangathan
I.I.T Campus
Chennai – 600 036

Respondents

(By Advocate – M/s.Iyer & Iyer)

These applications having been heard on 30.5.2012, the Tribunal on the same day delivered the following:

ORDER

By Hon'ble Ms. K.Noorjehan, Administrative Member -

When the M.A came up for consideration today, the counsel for the applicant informed that the applicant has already joined at Ottappalam. Since the relief prayed for is already granted and the applicant has been transferred, nothing survives in this O.A. Accordingly the applicant filed M.A 476/12 to seek permission to withdraw the O.A with liberty to agitate the issue in case any necessity arises. Permission granted and accordingly, the Original Application is closed as withdrawn.

(Dated this the 30th day of May , 2012)


(K. NOORJEHAN)
ADMINISTRATIVE MEMBER

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